COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 89 OF 2018 &
IA NO. 843 OF 2017

Dated : 14th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Azure Photovoltaic Private Limited …Appellant(s)
Versus
Gulbarga Electricity Supply Corporation Limited & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Shikha Tandon
Mr. Robin Grover

Counsel for the Respondent(s) : Ms. Ragima R. or R-1

ORDER

List the matter for further hearing on ***16.10.2019***.

The Appellant is directed to place on record concise written arguments by the next date of hearing with advance copy to the other side.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk